

**Shri T. B. Vittal Rao:** May I take it that a decision will be reached before the end of 1953?

**Shri Raj Bahadur:** We hope so.

#### PLANTATION WORKERS

\*588. **Shri Gopala Rao:** Will the Minister of Labour be pleased to state the progress so far made by the planters in regard to providing housing accommodation to plantation labourers?

**The Minister of Labour (Shri V. V. Giri):** At the 3rd Session of the Industrial Committee on Plantations held in November, 1950, the employers agreed to construct houses according to approved standards for 3 per cent. of their labour population every year. To watch the progress of housing, the Government of India have requested the main Planters' Associations to submit half-yearly reports in a prescribed form and these reports are being received. Two statements, one showing the number of houses constructed by estates during each of the five half-yearly periods ended the 31st March, 1953 and the other showing the number of houses available on the 31st March, 1953 for plantation workers are laid on the Table of the House. [See Appendix III, annexure Nos. 36 and 37.]

**Shri Gopala Rao:** The Statement shows that about 88 per cent. of the workers are without houses. In view of the slow progress made, do Government propose to enact any legislation on this matter?

**Shri V. V. Giri:** There is legislation already, the Plantation Labour Act of 1951, which unfortunately has not been put into effect. Efforts are now being made, since there is not that depression in the tea industry which they complained of before, to hasten up this matter.

**Shri Gopala Rao:** May I know, Sir, whether the so-called kutchia and semi-pucca houses are unfit for human habitation and if so whether Government are going to take the necessary steps to see that the planters erect at least habitable houses with the minimum necessary equipment?

**Shri V. V. Giri:** Government are aware of the position.

**Shrimati Renu Chakravartty:** May I know if the various planters' associations have fulfilled their pledge of erecting 8,000 houses every year?

**Shri V. V. Giri:** They have not fulfilled the pledge completely.

**Shri T. B. Vittal Rao:** In the statement the houses are classified into kutcha, pucca and approved. What is the floor area of the approved house?

**Shri V. V. Giri:** I have not got the information here.

#### TRANSFER OF RAILWAY CLAIMS OFFICE

\*591. **Shri E. N. Singh:** Will the Minister of Railways be pleased to refer to the answer to starred question No. 700 on 20th August, 1953 and state what are the exceptional circumstances that compelled a major redistribution in the case of the N.E. Railway alone (unlike other Railway inheriting more than one claims office) so that the work of the Muzaffarpur Region which constitutes the major portion of the work of the Gorakhpur office was transferrable?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** This was done as a matter of administrative convenience, and keeping in view the position regarding availability of accommodation and staff at Calcutta and Gorakhpur.

श्री आर० एन० सिंह : क्या मैं जान सकता हूँ कि रीयुनिंग के बाद जो क्लेम आफिस कलकत्ते गया था, वह जैसा कि पहले भादव दिया गया था उस के अनुसार वह गोरखपुर में काम कर रहा है ?

रेल तथा वसताघात मंत्री (श्री क्ल० बी० शास्त्री) : जी नहीं, ऐसा भादव नहीं दिया गया था और दफ्तर अभी वहीं है।

श्री आर० एन० सिंह : क्या सरकार को मालूम है कि मुजफ्फर नगर रीजन के अभी बहुत से क्लेम कैसेच बसे ही पड़े हुए हैं ?

श्री एल० बी० शास्त्री : बहु तो वैसे भी पड़े रहते हैं दफ्तर चाहे गोरखपुर में हो या और कहीं ।

#### COLONIES AROUND DELHI

**592. Shri N. P. Damodaran:** (a) Will the Minister of Health be pleased to state the steps taken or proposed to be taken to provide filtered water to the residents of various Rehabilitation and other colonies that have sprung up round Delhi and New Delhi, as mentioned in the annual administrative report of the Ministry for the year 1952-53?

(b) Have Government sanctioned any amount or do they propose to sanction some amount for the said work?

(c) If so, what is the amount spent or when is it likely to be utilized for the said work?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Water supply has been given in various Rehabilitation and other Colonies sprung up round Delhi and New Delhi as mentioned in the annual administrative report of the Ministry of Health for the year 1952-53. They are Rajinder Nagar, Patel Nagar (East and West), Malkaganj, Rehabilitation Colonies to the north of Delhi in Civil Lines, Nizamuddin village and Nizamuddin Extension, Jangpura Neighbourhood 'A' and 'B' and Jangpura Extensions, part of Lajpat Nagar, Kalkaji etc. In certain cases like Tehar i.e. Tilak Nagar deep tube wells have been sunk and filtered water from that source is being supplied. In colonies like Malviya Nagar, several surface wells have been harnessed and in certain other colonies hand pumps have been provided which would be replaced by the filtered water supply for which steps are being taken.

(b) The Government of India have sanctioned the necessary amounts of loans to the Delhi Joint Water and Sewage Board for supplying water to the Constituent Bodies who in turn supply water to the new colonies.

(c) The total estimated cost of water supply schemes formulated by the Delhi Joint Water and Sewage Board is Rs. 3,62,25,000 and the loan so far paid by the Government to the Board amounts to Rs. 1,46,02,000. The exact amount of the money spent so far cannot be stated as the money is spent by the various authorities e.g., Delhi Joint Water and Sewage Board, Delhi Municipal Committee, New Delhi Municipal Committee, and the Notified Area Committee, Civil Lines and also by the Rehabilitation Ministry.

Shri Muniswamy: May I know, Sir, at what intervals the filtered water of Delhi is set for bacteriological examination?

Shrimati Chandrasekhar: I have no information.

#### ADULT CIVILIAN TRAINING SCHEME

**\*594. Shri C. R. Chowdary:** Will the Minister of Labour be pleased to state:

(a) what is the annual expenditure on the working of training institutes opened under the Adult Civilian Training Scheme; and

(b) the total number of persons State-wise who have received training diploma in craftsmanship?

The Minister of Labour (Shri V. V. Giri): (a) Rs. 54,21,500 during 1952-53; out of which the Central Government's share is Rs. 34,20,900 and State Governments' share is Rs. 20,00,600.

(b) A statement is placed on the Table of the House. [See Appendix III, annexure No. 38.]

Shri C. R. Chowdary: May I know whether this diploma is recognised by the State Governments?

Shri V. V. Giri: Many of the State Governments have given recognition to it.